

17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library, See No. LT-1834/67]

- (2) A copy of the Annual Report of the Export Inspection Council for the year 1966-67 along with the Audited Accounts. [Placed in Library, See No. LT-1835/67]

TECHNICAL REPORT ON THE MEDICAL TREATMENT GIVEN TO LATE DR. RAM MANOHAR LOHIA

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : On behalf of Dr. S. Chandrasekhar, I beg to lay on the Table, in pursuance of an assurance given by him on the 23rd November, 1967, during supplementaries on Starred Question No. 210A, a copy of the Technical Report on the medical treatment given to late Dr. Ram Manohar Lohia. [Placed in Library, See No. LT-1836/67]

NOTIFICATION UNDER SECTION 14 OF THE FORWARD CONTRACTS REGULATION ACT, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table a copy of Notification No. S.O. 4140 published in Gazette of India dated the 16th November, 1967, issued under section 14 of the Forward Contracts Regulation Act, 1952. [Placed in Library, See No. LT-1837/67]

13.02 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Government Business in this House during the week commencing 4th December, 1967, will consist of :—

- (1) Further discussion on the Food situation.
- (2) Further consideration of the motion for reference of the Essential Commodities (Second Amendment) Bill, 1967 to a Select Committee.
- (3) Consideration and passing of the Official Languages (Amendment)

Bill, 1967 and discussion on the Resolution on Official Language.

- (4) Consideration and passing of the Unlawful Activities (Prevention) Bill, 1967, as reported by the Joint Committee.
- (5) Discussion and Voting on :—
 - (a) Supplementary Demands for Grants (General) for 1967-68.
 - (b) Demands for Excess Grants (General) for 1964-65.
- (6) Further consideration of the Report of the Education Commission and Report of the Committee of Members of Parliament on Education.

SOME HON. MEMBERS rose—

MR. SPEAKER : At 4 P.M. today, we are having a meeting of the Business Advisory Committee. I do not want anything concerning this to be discussed in the House just now. These points can be raised in the Committee.

श्री प्रकाशबीर शास्त्री (हापुड़) : अध्यक्ष महोदय, एक बात मैं कहना चाहता हूँ...

अध्यक्ष महोदय : एक बात आप कहना चाहते हैं, उसी तरह से एक-एक बात दूसरे आनरेबल मेम्बर कहना चाहते हैं। ऐसी हालत में मैं क्या कर सकता हूँ ?

श्री प्रकाशबीर शास्त्री : अगर हम बाने वाली चर्चाओं को इसी प्रकार स्थगित करते जायेंगे तो फिर कैसे काम चलेगा। जो बात यहां पूछने की है उसको यहां पूछने देना चाहिये।

MR. SPEAKER : Then why should we meet at 4 P.M. in the Committee ?

श्री प्रकाशबीर शास्त्री : मैं तो केवल इतना जानना चाहता हूँ कि माननीय मंत्री महोदय ने जो भी आइटेम पढ़े हैं वह उसी क्रम से लिये जायेंगे जिस क्रम में उनको पढ़ा गया है या दूसरे क्रम से लिये जायेंगे। मैं जानना चाहता हूँ कि क्या आप राजभाषा विधेयक को पहले ले लेंगे जैसे कि पिछली बार आपने उसको